

M/s. KUS Group Vs M/s.Emayam Industries Private Limited & Others

Court: Madras High Court

Date of Decision: June 26, 2019

Acts Referred: Code Of Civil Procedure, 1908 " Order 39 Rule 3, Order 39 Rule 3(a), Order 39 Rule 3(b), Order 43 Rule 1(r)

Hon'ble Judges: M. Govindaraj, J

Bench: Single Bench

Advocate: A.R.L. Sundaresan, R. Bharanidharan

Final Decision: Disposed Off

Judgement